NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **26.11.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)**

CHENNAI BENCH **(HYBRID MODE** <u>10:30 AM</u>

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial), Hon'ble Mr. Indevar Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025 To Implead IA No. 1636/2025 For Additional Docs IA No. 1659/2025	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt Ltd Vs Total Solutions Intec Pvt Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Adith Jahgirdar R2

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
3.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshmamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	
5.	Comp App (AT) (CH) (Ins) No. 35/2025 For Exemption IA No. 125 & 126/2025	Indian Renewable Energy Development Agency Ltd. Vs Vamshi Rubber Ltd	Mr. Nakul Sachdeva	Mr. B Ravikiran Singh

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt Ltd Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Gopikrishnan Nambiar
7.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP, Mantena Laboratories Ltd & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2
8.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP of Mantena Laboratories Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- After joining, it must be ensured that the video is always on 'OFF' mode and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for hearing and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.

(044-28880500), or through email on e-mail ID: ycnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

Notice Board

Website: www.nclat.nic.in